

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:557
ANSWERED ON:27.02.2013
RELATIONS WITH PAKISTAN
Chaudhary Shri Arvind Kumar;Putul Kumari Smt.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether all bilateral agreements with Pakistan continue to exist despite recent violation of border by them including the visa agreement;
- (b) if so, the details thereof;
- (c) whether the dialogue process with Pakistan has been halted by the Government; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) & (b) India will continue to abide by its bilateral agreements with Pakistan. The new Visa Agreement signed on September 8, 2012 has been operationalized.

(c) & (d) While the dialogue process with Pakistan has not been halted, it should not believe that brazen denials of the act and the lack of proper response to our repeated demarches on the January 8 incident in the Mendhar sector of the LoC will be ignored and that bilateral relations could be unaffected and that there will be business as usual.